being made to improve the facilities provided in the ESI hospitals/ dispensaries and where necessary expand the services by setting up new hospitals and dispensaries.

(c) It is proposed to commission there new hospitals and nine new ESI dispensaries at the following places:—

ESI Hospitals:

- 1. Jodhpur, Rajasthan.\*
- 2. Nasik, Maharashtra.
- 3. Dewas, M.P.

ESI Dispensaries:

- 1. Tilak Vihar, New Delhi.
- 2. Nand Nagri, Delhi.
- 3. Rohini, Sector-V, New Delhi.

4. Rohini, Sector-VII, New Delhi. 5-Odhav, Ahmedabad, Gujarat.

- 6. Naroda, Ahmedabad, Gujarat.
- 7. Sanawad, M.P.
- 8. Bardol, Orissa.
- 9. Jullundhar Punjab.

## Amendment to Industrial Disputes Act, 1947

1910. SHRI PRAVAT KUMAR SAMANTARAY : Will the Minister of LABOUR be pleased to state :

. (a) whether Government propose to amend the Industrial Disputes Act, 1947 to provide quasi-Judicial Power to conciliation officer under the Act; and

(b) if so, what are the details in this regard ?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) and (b<sup>^</sup> The conciliation officers have certain\* quasijudicial powers under the Industrial Disputes Act, 1947. There

## to Questions

is no proposal at present to amend the Act to provide any further quasi-judicial powers to them.

## Memorandum from the Phosphate Employees Union, Paradeep, Orissa

## 1911. SHRI PRAVAT KUMAR SAMANTARAY : SHRI SARADA MOHANTY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government had received any Memorandum dated the 26th November, 1986 from the Phosphate Employees Union, Paradeep, Orissa;

(b) whether Government has also received any reminders dated the 20th January, 1990 from the Members of Parliament in this regard; and

(c) if so, what steps Government have taken or propose to take in this regard ?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) and (b) Government have received Memorandum dated 25-9-86 from the Paradeep Phosphate Employees Union and reminder in this regard from three Members of Parliament was received in January. 1990.

(c) The Memorandum date! 25-9-86 from Paradeep Phosphate Employees Union, Paradeep, was the subject matter of Rajya Sabha Question No. 1139 answered on 14-11-86 and Lok Sabha Question No. 4272 answered on 1-12-86. In reply to these questions it was stated that the Memorandum was under examination. Subsequently, after examining the Memorandum, following information was provided in November 1988 by way of fulfilling the assurance :—

"The allegations contained in the Memorandum dated 25th September, 1986 are not borne out by

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